NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/163/ (IB)/2017

NAME OF THE PETITIONER(S) : M.L. VENKATASAMY

NAME OF THE RESPONDENT(S) : HOME FINDERS HOUSING LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

J. NHLyamandan

Petitioner Respondent

ORDER

Counsel for petitioner present. Counsel for respondents also present. Counsel for petitioner has provided the papers to the counsel for respondents. Counsel for respondents prays time to seek instructions from the client. Time enlarged at request. Put up on 30.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

bc